

T.C.P No. 14/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: MAN Industries (India) Ltd.
V/s.
MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Pratik Thaver: 1/b ANM Global Inc.	Associate	
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Pratik Thaver

	Aditya Pimple a/w Sayalee Kulkarni i/b orbit law service (For JCM group i.e Respondents)	counsel	
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Aditya Pimple

ORDER

TCP No. 14/213/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Respondent are present.

On the MA filed by the Petitioner, the Respondents in the Application are hereby directed to file reply, if any, within three weeks hereof and rejoinder, if any within three weeks thereafter.

List this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)